

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 366**  
TO BE ANSWERED ON 25.07.2024

**Compulsory ban on polythene bags**

366. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Government has imposed a ban on plastic bags to prevent the increasing pollution caused by polythene, however its use has not been practically stopped as yet, if so, the details of the steps being taken by Government in this regard; and
- (b) whether it is also a fact that the said ban has not been implemented across the country so far, and whether there is any action plan to completely ban the production of polythene to prevent its harmful impact on the environment, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

(a) & (b): The Ministry of Environment, Forest and Climate Change has notified the Plastic Waste Management Amendment Rules, 2021, on 12th August 2021, prohibiting identified single use plastic items, which have low utility and high littering potential, with effect from 1<sup>st</sup> July 2022. The manufacture, import, stocking, distribution, sale and use of plastic carry bags having thickness less than thickness of one hundred and twenty microns is also prohibited with effect from 31<sup>st</sup> December, 2022. Non-woven plastic carry bags of less than 60 gram per sqm (GSM) are also prohibited from 30<sup>th</sup> September 2021. Further, over and above the Plastic Waste Management Rules, 2016, as amended, States/UTs have issued notifications/orders to introduce regulations pertaining to complete or partial ban on plastic carry bags and/or identified single-use plastic items. The details are annexed.

The following steps have been taken to strengthen implementation of Plastic Waste Management Rules, 2016 and to implement ban on identified single use plastic items:

- (i) All thirty-six States/UTs have constituted the Special Task Force under the chairpersonship of the Chief Secretary / Administrator for elimination of identified single use plastic items and effective plastic waste management. A National Level Taskforce has also been constituted by the Ministry for taking coordinated efforts to eliminate identified single use plastic items and effective implementation of Plastic Waste Management Rules, 2016.
- (ii) Directions under Section 5 of the Environment (Protection) Act, 1986 have already been issued to plastic raw material manufacturers for not supplying raw material for

manufacture of banned single use plastic items and plastic carry bags having thickness less than thickness of one hundred and twenty microns.

(iii) For effective monitoring of ban on identified single use plastic items and plastic waste management the following online platforms are in operation (a) National Dashboard on for monitoring of comprehensive action plan implementation, (b) CPCB Monitoring Module for Compliance on Elimination of Single Use Plastic, and (c) CPCB Grievance Redressal App.

(iv) Pan India enforcement campaigns have been undertaken for implementation of ban on identified single use plastic items since July 2022 by CPCB, SPCBs/PCCs and local authorities. As per available information, during enforcement campaigns, a total of 853832 inspections have been carried out, of which violations were detected in 344689 cases, approximately fine of Rs. 19,05,13,471/- was imposed and 19,49,535 kg. of plastic was seized.

(v) States and Union Territories have been asked to undertake regular enforcement drives to implement ban on identified single use plastic items and on plastic carry bags having thickness less than one hundred twenty microns covering fruit and vegetable markets, wholesale markets, local markets, flower vendors, units manufacturing plastic carry bags etc.

(vi) The Departments of Science and Technology and Biotechnology support research projects for alternatives to banned single-use plastic items, as per scheme guidelines. The Ministry of Micro, Small and Medium Enterprises has schemes to provide support to MSME units, which include support to such units which were earlier involved in manufacturing of banned single use plastic items for switching over to alternatives / other products.

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**Annexure****Notification for banning manufacture, use, sale import and handling of Plastic carry bags/items****(Based on the data available in Annual reports submitted by SPCBs/PCCs)**

<b>S. No</b>	<b>Name of State/UT</b>	<b>Complete or Partial Ban</b>	<b>Executive order Date and No.</b>	<b>Remarks</b>
1	Andaman & Nicobar Islands	Complete ban	Date: 02.08.2010 Notification No.: 202	Complete ban on manufacture, store, import, distribution, transportation, recycle, sell & use of plastic carrybags.
2	Andhra Pradesh		Not available	Certain Urban Local Bodies like Tadipatri, Vijayawada, Tirupati & Bobbili have put Ban on Plastic carry bags irrespective of their thickness. All local bodies have taken stand on ban on their own.
3	Arunachal Pradesh	Partial ban	Date: 16.07.2019 Notification No.: FOR.129/E(A)/2019/12713-60	Complete ban on manufacture, store, stock, sale of plastic <50 microns.
4	Assam		Notification not available	
5	Bihar	Complete ban	Date: 24.10.2018 Notifications No. 943 (urban) Dated 11.12.2018 Notification 1043	Complete ban on manufacture, store, import, distribution, transportation, recycle, sell & use of plastic carrybags (irrespective Of thickness)
6	Chandigarh	Complete ban	Notification No. ED/2019/1648 Dated 27.09.2019	Complete ban on manufacture, storage, import, sale, use transportation & disposal of plastic items
7	Chhattisgarh	Complete ban	Notification F 5-7/18/2011	Complete ban on manufacture, store,

			dated 24.12.2014 (Gazette)  Date: 27-09-2017 Notification No.: क्रमांकएफ 05- 88/2014/32	import, transportation, recycle, sell & use of polythene/plastic carrybags.  Further for banned short life PVC and chlorinated plastic
8	Daman Diu & Dadra Nagar Haveli	Complete ban	Notification No. PCC/DMN/PLASTIC Bags/12-13/473  Dated 24.01.2014	Forbidding the use, sale/ storage of all kinds of plastic bags
9	Delhi		Information not available	No executive order additional to PWM Rules have been issued
10	Goa	Complete ban	Amendment bill The Goa nob-biodegradable garbage  Dated :08.08.2019	Government imposed ban on Manufacture, stock, import, transportation, recycle, sale & use of plastic (carrybags, cups, forks, paper plates, spoons) And other non- biodegradable items.
11	Gujarat		Notification No: VI,1(14/Env-10- 2008- 2100-E Dated 25th June, 2011	
12	Haryana	Complete ban	Date: 20 Aug, 2013	Complete ban on manufacture, stock, import, transportation, recycle, sell & use of plastic carrybags,
13	Himachal Pradesh	Complete Ban		Complete ban on use of Carrybags (irrespective of size), polythene, non- biodegradable material, disposable plastic cups, plates, and glasses
14	Jammu & Kashmir	Partial ban	Notification: SRO-45 of 2017 dated :03.02.2017	Partial ban on Polyethene carry bags of thickness below 50 microns

15	Jharkhand	Complete Ban	Notification no 3/Praya Pradu- 52/2007- 3900 Dated 15.09.2017	Complete ban on manufacture, import, storage, transport, sell and usage of plastic carrybags in the whole State
16	Karnataka	Complete ban	Date: 11-03-2016 Notification No.: FEE 17EPC 2012, Bengalru	State government banned the plastic banners, buntings, carrybags (plastic & compostable), cups, cling films, flex, flags, plates, spoons & sheets made of plastic or Thermocol and microbeads usage in the entire state
17	Kerala	Complete ban	Notification No.: G.O.(Ms)No.6/2019Env dated 27-11-2019  G.O.(M/s) No. 2/2020/ENVT dated 27-01-2020  GOno. GO(Ms) No. 4/2020 Envnt dated 16-02-2020	Complete ban on Single use plastic And plastic carrybags (plastic and compostable )
18	Lakshadweep	Complete ban	Date: 25.01.2019  Notification No.: F.No.66/33/2019	Complete ban on Single use plastic includes: Plastic carrybags of all thickness, plastic coated carry bags, plastic flags, plastic sheets/films used for wrapping, plastic sheets used as dining table covers, thermocol cups and plates, plastic coated paper cups and plates, plastic teacups, plastic tumblers, plastic teacups, water pouches/packets/PET plastic water bottles, straws,

19	Madhya Pradesh	Complete ban	Notification : F5-2-2015-18-5 Dated :24.05.2017	Production, Storage, Transportation, sale & use of plastic carrybags.
20	Maharashtra	Complete Ban	No Plastic-2018/C.R.24/TC- 4 Notification, dated 23.3.2018 and amendment dated 11.4.2018, 30.6.2018 & 14.06.2019	complete ban on certain plastic products like i) plastic bags with or without handle irrespective of size and thickness, single use disposable items like cups, plates, straws, spoons etc, Nonwoven Polypropylene bags through Maharashtra Plastic and Thermocol Products (Manufacture, Usage, Sale, Transport, Handling and Storage)
21	Manipur	Complete ban	Date: 12-09-2017 Notification No.: 56/38/99- for&Envt	Complete ban on use, store & sale of plastic carrybags
22	Meghalaya	Partial ban	Date: 16-02-2017 Notification No. MPCB/TB- 144(B)/2016-2017/79	Use and sale of plastic bags less than 50 microns has been prohibited and public notice has been issued
23	Mizoram	Partial ban	With effect from :01.08.2019 by Aizal municipal corporation	Complete ban on plastic carry bags below 50 microns
24	Nagaland	Partial ban	Date: 29th Nov, 2018 Notification No.: UDD/7-GEN/07-PWM/2018	Complete ban on single use plastic less than 50 microns,
25	Odisha	Complete ban	Notification Order No. 18441, Dt. 30.09.2019	Polythene carry bags thickness of any shape and size has been banned in all Municipal limits in the State. Govt. of Odisha.

				Further in the said order State has been prohibited (use polythene sheets of less than 50 micron thickness for storing, transporting, dispensing or packaging of any articles, commodity or food items)
26	Puducherry	Complete ban	Not Available	total ban on single use plastics with effect from 02.08.2019.
27	Punjab	Complete ban	Notification no 5/18/2016- 4lg4/692717/1 dated 18.02.2016  S.O.438/P.A. 9/1994/S30/2016 dated 29.03.2016	Complete ban on Manufacture, stock, distribute, recycle, sale & use of plastic carrybags.
28	Rajasthan	Complete ban	Notification dated : 21.07.2010	Complete ban on use, store & sale of plastic carrybags
29	Sikkim	Complete ban	Notification No.: GOS/UD&HD97-98/6(85)  Date: 04-06-1998	Complete ban on sale & use, storage of plastic carry bags
30	Tamil Nadu	Complete Ban	Date: 25.06.2018  Notification No.: G.O. (Ms). No.84 dated 25.06.2018	Complete ban on manufacture, sell, use, storage, Transportation and distribution of "Single- use plastics" i.e. plastic carrybags, flags, sheets using for food wrapping, straws, tea cups, tumblers, water packets & pouches
31	Telangana	Not Banned		Not Banned

32	Tripura	Complete ban	Notification no:F.B(30)/DSTE/ENV/P t- II//1679-97 dated 10.03.2015	Complete ban on Sell, use, storage, Transportation & import of plastic carrybags (including polypropylene, non-woven fabric type) plastic tube to pack or cover any book including magazine & invitation/greeting cards.
33	Uttar Pradesh	Complete ban	Date: 15-07-2018 Notification No. 1056/9-7-18- 29(Lucknow)/18	Manufacture, Sell, use, Storage, Transportation & import of plastic carrybags of thickness 50 microns and cups, bowl, container, tumblers, glasses & plates etc made of plastic or thermocol
34	Uttarakhand	Complete Ban	Date: 25.01.2017 Notification No. 88/x-3-17- 13(11)/2001	Manufacture, Sell, use, Storage, Transportation & import of plastic carrybags,cups, bowl, container, tumblers, glasses & plates etc made of plastic or thermocol
35	West Bengal		Not available	Restricted use & sale of plastic carry bags in ecologically fragile areas and in certain heritage & tourist spots

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